

HIGH COURT OF TRIPURA
AGARTALA

ORDER

Dated, Agartala, the 04th May, 2018

It is hereby notified that henceforth, all the Criminal matters preferred against the sentence of imprisonment for 10 years or more, including death reference shall be listed before the Division Bench of the High Court and the rest Criminal matters shall be listed before the Single Bench of the High Court.

**This is in partial modification of the Registry' earlier order issued vide.,
No.F.40(21)-HCT/BENCH/REGISTRY/2016/10512-36, dated 10.11.2016.**

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

No.F.40(21)-HCT/BENCH/REGISTRY/2018/ 3748-75 **May 04, 2018**

Copy to: -

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01. The Advocate General, Tripura, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The Secretary, Tripura Bar Association, Agartala;
04. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Director, Tripura Judicial Academy, Agartala;
08. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
09. The Registrar (Vigilance), High Court of Tripura, Agartala;
10. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
11. The Senior Protocol Officer, High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. All the Deputy Registrars, High Court of Tripura, Agartala;
14. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
15. The Chief Librarian, High Court of Tripura, Agartala;
16. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
17. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
18. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
19. All the Assistant Registrars, High Court of Tripura, Agartala;
20. The System Analyst, High Court of Tripura, Agartala with a direction to upload the order in the official website of the High Court of Tripura;
21. The Librarian-cum-RO, High Court of Tripura, Agartala;
22. The Superintendent(s), High Court of Tripura, Agartala;
23. The Court Master(s), High Court of Tripura, Agartala;
24. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Section(s), High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.

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04/05/18
REGISTRAR (JUDICIAL)